## **RAJYA SABHA**

## The motion was adopted.

श्री मूल चन्द्र मीणा : उपसभापति जी , यह important बात है, मंत्री जी इसे क्लियर तो करे।

श्री श्रीप्रकाश जायसवाल: उपसभापित जी, माननीय सदस्य ने जो ट्राइबल सीट की बात कहीं है, जो समस्या आपके सामने है, वहीं समस्या हमारे समाने है, जिससे आपको अपील करनी हैं, उसी से सरकार को भी अपील करना है। हम लोग निर्वाचन आयोग के साथ बैठकर बात करेंगे।

श्री मूल चन्द्र मीणा: जनगणना में भी नहीं है।

MR. DEPUTY CHAIRMAN: No, No. The reply is over  $\dots$  (Interruptions)...

श्री श्रीप्रकाश जायसवाल : जनगणना में नहीं है, उसके लिए आप क्या कर सकते हैं? जो जनगणना हो चुकी है, जो लिस्टेड हैं, उन्हीं को तो माना जाएगा।

श्री मूल चन्द्र मीणा : गलत जनगणना हुई हैं, ट्राइबल्स जब 10 लाख रहते हैं तो रजिस्टर होने चहिए थे।

MR. DEPUTY CHAIRMAN: No, no. It is not under their purview.

श्री श्री प्रकाश जायसवाल : आपकी समस्या का समाधान आप भी करेंगे और हम भी करेगे ?

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill. ...(Interruptions)... नहीं नहीं, हो गया,प्लीज

We shall now take up clause-by-clause consideration of the Bill.

" Clauses 2 to 5 were added to the Bill. Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI SHRI PRAKASH JAISWAL: Sir, I beg to move:

\*That the Bill be passed".

The question was put and the motion was adopted.

## THE UNIVERSITY OF ALLAHABAD BILL, 2004

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I beg to move:

"That the Bill to declare the University of Allahabad to be an institution of national importance and to provide for its incorporation and matters connected therewith or incidental thereto, be taken into consideration.

The question was proposed.

MR. DEPUTY CHAIRMAN: The discussion will be taken up tomorrow. The House stands adjourned to meet tomorrow at 11.00 a.m.

The House then adjourned at twelve minutes past six of the clock till eleven of the clock on Friday, the 6<sup>th</sup> May, 2005.